

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. M. A. BHOSLE**  
**COURT 32 ASST SESSION JUDGE**  
**CIVIL CAUSE LIST DATED 09-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>ORDER</u></b>				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<b><u>DISMISSAL</u></b>				
2	Commercial Suit	100219/2019	Canara Bank -Maneesh Kumar Vs Mr. Sandeep Dattaji Bhosale S/O Dattaji Bhosale	Rajkumar K. Shukla Law Firm
<b><u>HEARING</u></b>				
3	Commercial Suit	100089/2019	Moolchand Dalichand Jain Vs Shrenik Dhirajmal Siroya	Shri. Suresh M. Jain
<b><u>RECORDING EVIDENCE</u></b>				
<b>At 11.00 AM Morning Session</b>				
4	Commercial Suit	100245/2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah
<b><u>FRAMING ISSUES</u></b>				
5	Commercial Suit	100007/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>SERVICE</u></b>				
6	Commercial Suit	100063/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
7	Commercial Suit	100102/2019	Chamadia Agency LLP Vs Fastspeed Multi Trading and Services Pvt. Ltd.	Dhanuka and Partners
8	Commercial Suit	100190/2019	Shikshan Books and Stationary P. Ltd. - Shriram Samria Vs Mr. Aashish Satyam	K.V. Singh
<b><u>AFFIDAVIT OF SERVICE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	Commercial Suit	100172/2019	Mettler Toledo India Pvt. Ltd. Vs Jericho Chemicals Pvt. Ltd.	King Stubb and Kasiva

**ORDER**

10	Commercial Suit	100189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Mehta and Padamsey
11	Commercial Suit	100181/2020	Canara Bank Vs Naseem Samim Khan	AKS Legal consultants
12	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
13	Commercial Suit	100210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Shri Suresh M. Jain
14	Commercial Suit	100213/2020	Canara Bank Vs Mr. Mukesh Bajirao Garje	M. Janardhanan
15	Commercial Suit	100008/2020	Syndicate Bank Vs Mrs. Vandana R. Kasare	Pramila S. Bhaingade

**At 11.00 AM Morning Session**

16	Commercial Suit	100219/2020	Mamta Arun Jethi Vs Hemant Chedda	Mr. Vinod K. Sharma
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**ARGUMENTS**

17	Commercial Suit	100025/2019	Nareshkumar Haridas Negandhi Vs Green Wood	Mr. Ramesh Jian and Mrs. Kusum Jain
18	Commercial Suit	100091/2019	M/s. Mammoth Media Vs Krishnai Hospital Pvt. Ltd.	S.R. Gupta
19	Commercial Suit	100107/2019	Maneklal Anandji Contractor Vs Jivan Meghji Gandhi	Legal Chartered

**At 11.00 AM Morning Session**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	Commercial Suit	100124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	P. D. gandhy and Associates
<b>Sub Matter: NOTICE OF MOTION/0100732/2020</b>				
<b><u>RECORDING EVIDENCE</u></b>				
21	Commercial Suit	100034/2019	Syndicate Bank Vs M/s. Kalpana Tours and Travels	Mahesh Haridas Chandanshiv
22	Commercial Suit	100077/2019	SWAL Corporation Ltd. Vs Vasundhara Fertilizers and Seeds Pvt. Ltd.	Anirudh Ganu / Sushant Valimbe / Rohini Sorte
<b>At 11.00 AM Morning Session</b>				
23	Commercial Suit	100184/2020	Canara Bank Vs Mr. Tahir Hussain Ansari	M/s. Sanjeev Kanchan and Co
24	Commercial Suit	100191/2020	Canara Bank Vs Mrs. Geeta Sujit Narvekar	M/s. Sanjeev Kanchan and Co
<b><u>RECORDING EVIDENCE P.H.</u></b>				
25	Commercial Suit	100197/2019	Gaurishankar Ramchandra Gupta Vs Rohit Dayashankar Tiwari	Santosh Thakur
<b><u>EX-PARTE EVIDENCE</u></b>				
26	Commercial Suit	100187/2019	Harshad Champaklal Shah Vs Balaji Venkatraman Iyer	Shri Mahesh J. Devani
<b><u>DIRECTIONS</u></b>				
27	Commercial Suit	100025/2020	Corporation Bank Vs Ramlakhan Prasad Mahto	M/s. V.B.Tiwari And Co.
<b>At 11.00 AM Morning Session</b>				
28	Commercial Suit	100411/2020	Syndicate Bank Vs M/s. HMR Tours and Travels	Sandhya Nanavare
29	Commercial Suit	100422/2020	Pawan Chemicals Vs Rushabh Dhanesh Mehta	Girish B. Kedia

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
30	Commercial Suit	100456/2020	Bhimraj B. Sanghvi H.U.F. Vs Gambis India Pvt. Limited	Mr. Ramesh Jain And Mrs. Kusum Jain
<b><u>ADMISSION DENIAL</u></b>				
31	Commercial Suit	100186/2020	M/s. H. R. Organo Chem Pvt Ltd Vs Akhil Raj	Udaya Sankar Samudrala
32	Commercial Suit	100204/2020	New India Polyvinyl Pvt Ltd Vs Mr. Vinay Kumar Chandrakant Sarang	Gravitas Legal
<b><u>DRAFT ISSUES</u></b>				
<b>At 11.00 AM Morning Session</b>				
33	Commercial Suit	100127/2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal
<b><u>WRITTEN STATEMENT</u></b>				
34	Commercial Suit	100055/2020	Meritt Transmissions Vs Mukesh Kumar Verma	N. N. Vaishnawa and Co
<b><u>WRIT OF SUMMONS</u></b>				
<b>At 11.00 AM Morning Session</b>				
35	Commercial Suit	100165/2020	Dena Bank Vs Dinesh Sonaji Kathe	Mr. A. S. Ramesan
36	Commercial Suit	100162/2020	Union Bank of India Vs M/s. Sadhana Travels	Manish D. Tiwari
37	Commercial Suit	100198/2019	Mr. Ashok Vaktawarmal Jain Vs Atul Deepak Pednekar	Amar Ashok Gharte
38	Commercial Suit	100056/2020	Bank of India Vs M/s. Meghana Tours and Travels	Anant B. Shinde and Co.
<b><u>SERVICE</u></b>				
39	Commercial Suit	100138/2020	Ultratech Cement Ltd Vs Shree Developers	Mahajan and Mahajan
<b>At 11.00 AM Morning Session</b>				
40	Commercial Suit	100151/2020	Nenmal Babulalji Nagar Vs Thermal Instrument India Pvt Ltd	Bhagyalaxmi B. Racha

**CITY CIVIL COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
41	Commercial Suit	100146/2019	Dena Bank Vs M/s. Priyal Tours and Travels	M/s. K.D. Shukla and Co.
<b><u>AFFIDAVIT OF SERVICE</u></b>				
42	Commercial Suit	100263/2019	Universal Builders Vs Azad Amarchand Jain	Sanjay P. Shinde
<b><u>FOR</u></b>				
43	Commercial Suit	100171/2019	Akai Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
<b><u>NM FOR HEARING</u></b>				
44	NOTICE OF MOTION	100732/2020	1. Mrs. Marium Joseph C/o Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Adv.
<b>( Main Matter Commercial Suit/0100124/2020)</b>				
45	NOTICE OF MOTION	101553/2020	Miss. Habiba Sayyed d/o. late Mr. Hamiduddin Sayyed Suit St. No. 4903/2020 Vs State Bank of India and Ors.	Shehzad Naqvi
<b><u>NM ARGUMENTS</u></b>				
46	Commercial Suit	100140/2020	Kaynet Finance Ltd Vs Priti Vora	Mr. Robin Fernandes
<b><u>NOTICE OF MOTION</u></b>				
47	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
<b>( Main Matter Commercial Suit/0100167/2019)</b>				
<b><u>NM ORDERS</u></b>				
48	Commercial Suit	100185/2019	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Mr. Ramesh Jain And Mrs. Kusum Jain
<b>Sub Matter: NOTICE OF MOTION/0101039/2020</b>				
<b>At 11.00 AM Morning Session</b>				

**CITY CIVIL COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
49	NOTICE OF MOTION	101039/2020	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Adv.  Saket Ramchandra Ketkar
<b>( Main Matter Commercial Suit/0100185/2019)</b>				
<b><u>C/S REPLY</u></b>				
50	Commercial Suit	100089/2020	M/s. M. D. Automac Vs M/s. Shamvik Glasstech Pvt Ltd	D. A. Dhalerao
<b><u>CH/S ORDERS</u></b>				
51	Commercial Suit	100170/2020	Cipla Ltd Vs 1. Global Energy Pvt Ltd 2. Kotak Mahindra Bank Ltd	Wadia Ghandy and Co
<b><u>COMPLIANCE</u></b>				
52	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP

**Sub Matter: NOTICE OF MOTION/0101115/2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<b><u>EX-PARTE EVIDENCE</u></b>				
2	Commercial Suit	100170/2019	A. Navinchandra Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
<b>At 11.00 AM Morning Session</b>				
3	Commercial Suit	100209/2019	Gangaram Janu Pawar Vs Nitin Prakash Sonawane	Shri. Rajesh M. Patil
4	Commercial Suit	100006/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>WRITTEN STATEMENT</u></b>				
5	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develoors	Preeti Gada And Sudhir Shah And Associates
<b><u>SERVICE</u></b>				
<b>At 11.00 AM Morning Session</b>				
6	Commercial Suit	100264/2019	Universal Builders Vs Paresh Kantilal Panchamiya	Sanjay P. Shinde
<b><u>AFFIDAVIT OF SERVICE</u></b>				
7	Commercial Suit	100240/2019	Ms. Preeti Uday Wagh Vs Unitech Ltd.	Rajalakshmy Associates

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**RECORDING EVIDENCE**

**At 11.00 AM Morning Session**

8	Commercial Suit	100018/2019	Mr. Bhupendra Jayantilal Jain proprietor of M/s. Shumham Yarns Vs M/s. S R P Textile	Dheeraj K. S. Rathore
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**EX-PARTE EVIDENCE**

**CITY CIVIL COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	Commercial Suit	100169/2020	Canara Bank Vs Mr. Giridhar Shrimant Thorat	M/s. Sanjeev Khanchan and Co
10	Commercial Suit	100075/2020	Mr. Champalal Chhogalal Sanghvi Vs Mr. Bharat Patil	K. P. Dubey and Sujeet R. Maurya
11	Commercial Suit	100105/2020	Delta Iron and Steel Co. Pvt. Ltd. Vs Forbes and Co. Ltd.	Suraj M. Gaikwad
12	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
13	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla

**DIRECTIONS**

**At 11.00 AM Morning Session**

14	Commercial Suit	100388/2020	Ankit Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
15	Commercial Suit	100391/2020	Mr. Om Prakash Bhagirathmal Chhawchhria Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
16	Commercial Suit	100394/2020	Jayantilal Khimji Nandu Vs Mango Kids and Anr.	Charmaine Bocarro / Vivek Sharma
17	Commercial Suit	100420/2020	Laxmiraj Distributors Private Limited Vs M/s. Chamunda Engineering	Reeti Law Associates

**WRITTEN STATEMENT**

18	Commercial Suit	100151/2019	Ramchand Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
19	Commercial Suit	100204/2019	M/s. Parekh Sales Corporation Vs M/s. Ashok Fabs	M/s. Shukla and Associates



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	Commercial Suit	100033/2020	Siyaram Silk Mills Ltd Vs Mr. Dhiren Desai	Shah Legal
21	Commercial Suit	100041/2020	Ramchand Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
22	Commercial Suit	100045/2020	Refinitiv India Pvt. Ltd. Vs Religare Capital Markets Ltd.	Dholakia Law Associates
<b>At 11.00 AM Morning Session</b>				
23	Commercial Suit	100381/2020	Saurav Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<b><u>SUIT STAYED</u></b>				
24	Commercial Suit	100028/2019	M/s. Nagardas Kanji Shah Vs Reliance Defense and Engineering Ltd.	S.C. Jodhavat
<b><u>WRIT OF SUMMONS</u></b>				
25	Commercial Suit	100047/2020	Balaji Engineering Vs M/s. Techno Infra	PSI LEGAL
<b>At 11.00 AM Morning Session</b>				
26	Commercial Suit	100288/2020	LKP Securities Ltd Vs ITC Ltd	Mr. Saket Pamchnadra Ketkar
<b><u>SERVICE</u></b>				
27	Commercial Suit	100371/2020	Navalkar Associates Pvt. Ltd. Vs RJP Infrastructure Pvt. Ltd.	Shri. N. D. Jaywant
<b>At 11.00 AM Morning Session</b>				
28	SUMMONS FOR JUDGT	100381/2018	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
<b>( Main Matter SUMMARY CIVIL SUIT/0101096/2018)</b>				
<b><u>AFFIDAVIT OF SERVICE</u></b>				
29	Commercial Suit	100078/2020	SGS India Pvt Ltd Vs M/s. Vadraj Cement Ltd	Vijay B. Chavan
30	Commercial Suit	100082/2020	M/s. Chowgule Constructon Vs M/s. Shiv Sales Agencies	Rupesh Lanjekar

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
31	Commercial Suit	100148/2020	Jully Jiten Mehta Vs Ukay Lauggage (India) Pvt Ltd	Narendra Gharat
32	Commercial Suit	100248/2019	UCO Bank Through Vishal Pandit Sakharkar Vs Pravin Sitaram Salvi	Mrs. Priti Tare
33	Commercial Suit	100250/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<b><u>NOTICE OF MOTION</u></b>				
34	NOTICE OF MOTION	101192/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	adv. Bimal N. Bhabhda
<b>( Main Matter Commercial Suit/0100022/2020)</b>				
<b><u>REPLY</u></b>				
35	Commercial Suit	100030/2019	Pradeep Shendur Chipkar Vs M/s. Rupji Constructions	Ms. Sarita Dahiwile
<b>At 11.00 AM Morning Session</b>				
36	Commercial Suit	100134/2020	M/s. Madhyam Marketing and Solutions Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
37	Commercial Suit	100153/2020	M/s. Madhyam Events Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
38	Commercial Suit	100249/2019	Jitendra Meghji Chhadva Vs Bharat S. Udeshi	Paras N. Vira
<b><u>MEDIATION REPORT</u></b>				
39	NOTICE OF MOTION	100099/2020	Veritas Legal - Applicant Comm. Sum. Suit St. No.285/2020 Vs Sadhan Enterprise Pvt. Ltd.	Ganesh and Co.
40	Commercial Suit	100052/2020	Veritas Legal Vs Sadhan Enterprise (I) Pvt. Ltd.	M/s. Ganesh and Co.

**At 11.00 AM Morning Session**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
41	Commercial Suit	100261/2019	Shree Gautam Labdhi Trade Links Vs Shreedham Builders	Legal Spectrum
<b><u>COMPLIANCE</u></b>				
42	Commercial Suit	100022/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	Ramesh D. Kamble

**Sub Matter: NOTICE OF MOTION/0101192/2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>REPORT</u></b>				
1	Commercial Suit	100237/2019	Syndicate Bank Vs M/s. Aamina Tours and Travels	Sandhya Nanavare
<b><u>RECORDING EVIDENCE</u></b>				
2	Commercial Suit	100116/2020	M/s. Pudumjee Paper Products Ltd Vs Mr. Rajesh Agarwal	M/s. Maravoor Wamorkar and Co
3	Commercial Suit	100196/2020	Mr. Abdul Karim Sultan Shaikh Vs The Friends Co-op. Bank Ltd	N. A. Ghatte
4	Commercial Suit	100206/2020	Ramesh Sadashiv Bhadekar Vs Fulabai Ramdas Hule	Mrs. Komal Bharat Shah
5	Commercial Suit	100221/2019	Mr. Dhirajlal Bhojraj Gada Vs Mr. Anil Gupta	Khalid Naseem Khan And Yusuf Furniturewala
6	Commercial Suit	100069/2020	Nayan Laherchand Mepani Vs Gold Berg Inc	Preeti Gada, Sudhir shah and Associates
<b><u>EX-PARTE EVIDENCE</u></b>				
7	Commercial Suit	100183/2019	Syndicate Bank - Mrs. Arti Anannarayan Iyer Vs Vidhyadhar L. Borkar	Mahesh Haridas Chandanshiv
8	Commercial Suit	100186/2019	Designer Fabrics Pvt. Ltd. Vs Indu Fab	Shri.Mahesh J. Devani
9	Commercial Suit	100234/2019	Bank of Baroda Vs M/s. Shivam Rent A Car	Rajkumar K. Shukla Law Firm
<b>At 11.00 AM Morning Session</b>				
10	Commercial Suit	100135/2020	Canara Bank Vs Khas Mohammed Khan	AKS Legal consultants
11	Commercial Suit	100080/2020	Anil Dhuraji Padle Vs Vipul Kishor Gohil	Mr. Jayesh Bhatt

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
12	Commercial Suit	100090/2019	Chintan Piyush Shah Vs Jai Pal Singh	Nandesh Manek
<b><u>ADMISSION DENIAL</u></b>				
13	Commercial Suit	100154/2019	Mr. Naveed Siddiqui Vs Ms. Jennifer N. Sanjana	Dipesh U. Siroya
<b><u>FRAMING ISSUES</u></b>				
14	Commercial Suit	100154/2020	1. Mr. Anil G. Bhatia 2. Gopal R. Bhatia 3. Kavita G. Bhatia Vs Kashish A. Bhatia	Vikrant V. Parashurami
15	Commercial Suit	100159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Jagdish Nagar and Associates
16	Commercial Suit	100160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Mr. Bimal Rajasekhar
<b>At 11.00 AM Morning Session</b>				
17	Commercial Suit	100242/2019	Gulabchand Jalamchand Vora HUF Vs Jitendra C. Jain	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>FOR TAKING STEPS</u></b>				
18	Commercial Suit	100156/2020	State Bank of India Vs Mr. Rajesh Babu Netke	M/s. V. B. Tiwari and Co
<b>At 11.00 AM Morning Session</b>				
19	Commercial Suit	100190/2020	M/s. Infinity Industries Pvt Ltd Vs M/s. Jyoti Paper Udyog Ltd	Rajan Pillai
20	Commercial Suit	100155/2020	India Book Distributors Bombay Ltd. Vs International Book House	Shri. V.L. Pathak
21	Commercial Suit	100010/2019	Tata Capital Ltd. Vs M.C. Karthikeyan Iyer	Wadia Gandhi and Co.
22	Commercial Suit	100203/2019	Mr. Rajesh Bhanushali Vs M/s. Vimal Freight International	Ashutosh M. Mantri

**SERVICE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
23	Commercial Suit	100081/2020	Alfa Facade Systems Pvt. Ltd. Vs Pan India Infra Projects	Suvarna Pandurang Bathe, Ujjwal Prakash Sontakke
24	Commercial Suit	100086/2020	Bank of Maharashtra Vs Mijanur Atiyar Rahaman	Sachin Joshi
25	Commercial Suit	100087/2020	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
26	Commercial Suit	100128/2020	Mr. Kiran Haribhau Kuchekar Vs Mrs. Anjana Suresh Kosambia	Mahesh Devlekar
27	Commercial Suit	100083/2019	Bank of Baroda Vs M/s. The Pal Enterprises	Purnima Pandit
28	Commercial Suit	100247/2019	UCO Bank Vs Shivani Textile	Mrs. Priti Tare
29	Commercial Suit	100037/2020	Hiravanti Laherchand Mepani Vs Manibhadra Investment and Reconstruction Co.	Preeti Gada, Sudhir Shah and Associates
30	Commercial Suit	100065/2020	Shree Ambika Printers and Punlications Vs icode Management System Pvt Ltd	Das Associates
<b>At 11.00 AM Morning Session</b>				
31	Commercial Suit	100101/2020	Mr. Sachin Phadatare Vs Mr. Yogesh Mudrale	Kiran s. Mohite and Prajit S. Manjrekar
32	Commercial Suit	100103/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Tex	Mr. Rakesh G. Jain
<b><u>FILING AFFIDAVIT OF DOCUMENT</u></b>				
33	Commercial Suit	100165/2019	Mrs. Chandravilas Kailashkumar Kothari Vs M/s. Glasswood Realty Pvt. Ltd.	Amar Legal

**REPORT**

**CITY CIVIL COURT MUMBAI**  
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**COURT 32 ASST SESSION JUDGE**  
**CIVIL CAUSE LIST DATED 11-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
34	Commercial Suit	100074/2020	Indian Bank (PSU) Vs M/s. Alia Jari Arts	Jitandra P. Patil
35	Commercial Suit	100076/2020	Indian Bank (PSU) Vs M/s. ARFA Leather Art	Jitandra P. Patil
<b><u>NM FOR HEARING</u></b>				
36	NOTICE OF MOTION	104447/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	Adv.
<b>( Main Matter SUIT/0100176/2019)</b>				
<b>At 11.00 AM Morning Session</b>				
37	NOTICE OF MOTION	104921/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	adv Mr. Omprakash A. Pandey for deft. no.1
<b>( Main Matter SUIT/0100176/2019)</b>				
<b><u>NOTICE OF MOTION</u></b>				
38	NOTICE OF MOTION	100962/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta and Ors.	R. R. Varma
<b>( Main Matter Commercial Suit/0100384/2020)</b>				
<b><u>NM REPLYREJOINDER</u></b>				
39	Commercial Suit	100384/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta	R. R. Varma
<b>Sub Matter: NOTICE OF MOTION/0100962/2020</b>				
<b><u>C/S REPLY</u></b>				
40	Commercial Suit	100083/2020	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Shri Mahesh J. Devani
41	CHAMBER SUMMONS	101655/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals And Anr	Adv S. K. Jain And Associates
<b>( Main Matter SUMMARY CIVIL SUIT/0101069/2018)</b>				
<b>At 11.00 AM Morning Session</b>				

**CITY CIVIL COURT MUMBAI  
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COURT 32 ASST SESSION JUDGE  
CIVIL CAUSE LIST DATED 11-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
42	SUMMONS FOR JUDGT	100138/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Mahesh J. Devani
<b>( Main Matter SUMMARY CIVIL SUIT/0101069/2018)</b>				
<b><u>COMPLIANCE</u></b>				
43	Commercial Suit	100126/2020	M/s. Oasis Infrastructure Pvt. Ltd. Vs M/s. Extreme Engineering	Pabari Legal Associates

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**CITY CIVIL COURT MUMBAI**  
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**COURT 32 ASST SESSION JUDGE**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Trilegal
2	Commercial Suit	100253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Rajkumar K. Shukla Law Firm
<b><u>RECORDING EVIDENCE</u></b>				
3	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
<b><u>EX-PARTE EVIDENCE</u></b>				
4	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
5	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
<b><u>DISMISSAL</u></b>				
6	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
7	Commercial Suit	100195/2020	Poonam Chambers B Commervial Premises Co-op. Soc. Ltd Vs M/s. Aluplex India Pvt Ltd.	K. B. Adyanthaya
8	Commercial Suit	100096/2019	Tamilnad Mercantile Bank Ltd Vs Mr. R. Vetrivel Nadar	M/s. Consulta Juris
9	Commercial Suit	100199/2019	Union Bank of India Vs M/s. Shree Tours and Travels	Manish D. Tiwari and Associates
<b><u>RECORDING EVIDENCE</u></b>				

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**CITY CIVIL COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	Commercial Suit	100094/2020	Bizworld International Investment Securities Company Pvt Ltd. Vs Nandi Vardhan Infrastructure Ltd	Shri Maulik K. Tanna
11	Commercial Suit	100289/2020	Kahir barkatali Pirani Vs M/S. SOSLCRANES	Mr. S. K. Shetty
<b>At 11.00 AM Morning Session</b>				
12	Commercial Suit	100113/2020	Nakoda Enterprises Vs 1. Babulaji Jain 2. Amarshi Bhai Nisar 3. Shree Shantinath Maharaj Jain	Mr. A. B. Jain
13	Commercial Suit	100185/2020	Canara Bank Vs Mr. Rahul Satish Pandit	M/s. Sanjeev Kanchan and Co
14	Commercial Suit	100136/2020	Mr. Sanjay Hasmukhbhai Shah Vs M/s. Satra Property Development Pvt Ltd	M/s. S. Ashwinkumar and Co
15	Commercial Suit	100026/2019	M/s. Bhavi International Pvt Ltd Vs Behl Chemicals	Parag Shah
16	Commercial Suit	100110/2019	Mr. Kumar Arjandas Khemlani Through Mr. Prem Ramchand Hinduja Vs Bhambhani Shipping ltd.	Bhuta And Associates
17	Commercial Suit	100202/2019	M/s. Inventys Research Company Pvt. Ltd. Vs Mr. Akhilesh Yadav	Amit Shantaram Borkar
18	Commercial Suit	100226/2019	Bank of Baroda Vs M/s. Shinde Leather Works	Rajkumar K. Shukla Law Firm
<b><u>DIRECTIONS</u></b>				
19	Commercial Suit	100374/2020	Union Bank Of India Vs M/s. Mahek Tours And Travels	Subhash Menon

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	Commercial Suit	100379/2020	Syndicate Bank Through Mr. K. Krishna Murthy Vs M/s. ARK Tours and Travels Through Fazlani Junad	Mahesh Haridas Chandanshiv
21	Commercial Suit	100385/2020	Pramod V. Meshram Vs Manisha Mukharji	Mir Associates
22	Commercial Suit	100393/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
23	Commercial Suit	100398/2020	Vimmi Bharat Jain Vs G. Kiran Kumar	Ramesh Jain and Mrs. Kusum Jain
24	Commercial Suit	100457/2020	Yankavva Yallappa Andredi - Through Lakshya Yallappa Andredi Vs Pradip Baban Kamble	Ramesh Jain and Mrs Kusum Jain
<b><u>FOR TAKING STEPS</u></b>				
25	Commercial Suit	100209/2020	Radio Electric Pvt. Ltd. Vs M/s. Serwel Electronics Pvt. Ltd.	Sandeep S. Kumbhar
26	Commercial Suit	100213/2019	Gangaram Janu Pawar Vs Prasad Prakash Patil	Shri. Rajesh M. Patil
27	Commercial Suit	100227/2019	Omkar Agency Vs Dilip M. Gangurde	Jeetendra Ranawat
<b><u>SERVICE</u></b>				
28	Commercial Suit	100097/2020	Pratibimb Signodia Vs Broadway Vastu Nirman Ltd.	Vigil Juris
29	Commercial Suit	100174/2020	Corporation Bank Vs Murrugan Kuppuswamy	R. K. Associates
30	Commercial Suit	100123/2020	Suyog Agro and Poultry Products Pvt Ltd Vs Ramesh Nagarajan	Asif Y. Memom

**At 11.00 AM Morning Session**

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. M. A. BHOSLE  
COURT 32 ASST SESSION JUDGE  
CIVIL CAUSE LIST DATED 12-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
31	Commercial Suit	100125/2020	New Look Constructions Pvt. Ltd. Vs Nandkumar Mansing Katkar	Utangale and co.
<b><u>AFFIDAVIT OF SERVICE</u></b>				
32	Commercial Suit	100260/2019	Vipul Tools Centre Vs Windals Auto Pvt. Ltd.	Ram Dnyandeo Kutwal
33	Commercial Suit	100270/2019	Union Bank of India Vs M/s. Naik Tours and Travels	Manish D. Tiwari and Associates
34	Commercial Suit	100004/2020	Union Bank of India Vs Mr. Vishwanath Jagannath Pardeshi	Mr. Nainesh Amin
35	Commercial Suit	100011/2020	Bank of India Vs M/s. Shree Mauli Krupa Travels	Arun Kumar Misra
36	Commercial Suit	100057/2020	Bank of India Vs M/s. Dharmi Travels and Travels and Anr.	Anant B. Shinde and Co.
<b>At 11.00 AM Morning Session</b>				
37	Commercial Suit	100085/2019	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar
<b>Sub Matter: NOTICE OF MOTION/0101148/2020</b>				
<b><u>FILING AFFIDAVIT OF DOCUMENT</u></b>				
38	Commercial Suit	100173/2019	Turkish Airlines Inc, Vs Manoj Gokulchand Seksaria	King Stubb and Kasiva
<b><u>REPORT</u></b>				
39	Commercial Suit	100112/2020	Nippon Express (India) Pvt Ltd Vs 1. P. P. Bafna Ventures Pvt Ltd 2. Mr. Praful Bafna 3.Yogesh Bafna	Haresh Advani and Ravi Gurnani
40	Commercial Suit	100079/2020	Indian Bank (PSU) Vs M/s. Jabir Making	Jitandra P. Patil

**CITY CIVIL COURT MUMBAI**  
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**CIVIL CAUSE LIST DATED 12-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
41	Commercial Suit	100272/2019	M/s. Yug International Pvt. Ltd. Vs M/s. Speciality Polymers Pvt. Ltd.	Shri. R.K. Thakkar
42	Commercial Suit	100059/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Shaikh Nasir Principal and Director	M/s. J.R. Vakil and Associates

**NOTICE OF MOTION**

**At 11.00 AM Morning Session**

43	NOTICE OF MOTION	101148/2020	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar  Adv.
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**( Main Matter Commercial Suit/0100085/2019)**

**COMPLIANCE**

44	Commercial Suit	100200/2020	Canara Bank Vs 1. M/s. Jyotiba Tours and Travels 2. Mr. Uttam Chavan	Mr. Rajkumar Shukla
45	Commercial Suit	100108/2020	Bank of India Vs 1. Om Tours and Travels	Purnima Pandit
46	Commercial Suit	100180/2020	Bank of India Vs Mr. Sanket Ajitkumar Shah	Rony and Co
47	Commercial Suit	100092/2020	M/s. Dmsons Tetal Pvt Ltd Vs Varun PM Engitech Pvt Ltd	Anil Agarwal